

In the National Company Law Tribunal
Registrar

CP No. 857/2016

In the matter of:

M/s. Vikas Aggarwal

..... **Petitioner**

VS.

Goyala Infra Projects Pvt. Ltd.

..... **Respondent**

SECTION OF THE COMPANIES ACT: 433 (e), 434 & 439

Order deliver on 28.6.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Udit Agarwal, Advocate (D/1353/2014)

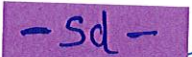
For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The counsel for the petitioner has filed compliance affidavit and proof of service to the corporate debtor. The documents were filed on 8.6.2017.

List the matter before the Hon'ble Principal Bench on 30.06.2017.


(Shiv Ram Bairwa)
Registrar